

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:737  
ANSWERED ON:01.03.2013  
CONTRAVENTION OF PROVISIONS OF FEMA  
Shekhar Shri Neeraj;Singh Shri Yashvir

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government/Directorate of Enforcement is examining alleged contravention of provisions of Foreign Exchange Management Act (FEMA), 1999 by certain multi-national companies in the retail market;
- (b) if so, the details along with the findings thereof as on date; and
- (c) the action taken by the Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) to (c) : Directorate of Enforcement is taking appropriate action under Foreign Exchange Management Act, 1999 (FEMA), in the matter of receipt of FDI by companies engaged in multibrand retail. As the investigations are currently underway, it would not be appropriate in public interest to furnish the details thereof.